## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 11.11.2019 (MONDAY)

**COURT - II** 10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

## For Orders

S. No.	Case No.	Name of the parties	Counsel for	Counsel for			
			Appellants	Respondents			
1.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Abhijeet Sinha-R2 Brijesh Tamber- R3 Abhishek Anand- R4&5 Abhinav Gupta-R6 Shreya Sinha-R7 Jayant Mehta-R8 Amritesh Raj- R10&11			
For Admission (After Notice)							

2.	Comp. App. (AT)	Chhattisgarh Distilleries Ltd.	Anannya Ghosh	Anoop Prakash
2.			Anamya Gilosii	_
	(Ins) No. 461 of	Vs.		Awashti-R1
	2019	Dushyant Dave & Ors.		Jatin Kumar-
				R2&R4
				Rajesh Kumar
		With		Gautam-R3
3.	Comp. App. (AT)	Abhay	Akhil Sachar	Jatin Kumar-R2&4
	(Ins) No. 613 of	Vs.		Rajesh Gautam-R3
	2019	Dushyant Dave & Ors.		Prashant S Kenjale
4.	Comp. App. (AT)	Hammond Power Solutions Pvt. Ltd.	Alipak Banerjee	Sanjit Kumar
	(Ins) No. 606 of	Vs.		Nayak (R1),
	2019	Sanjit Kumar Nayak & Ors.		Ashish Aggarwal
				(R4-5)
5.	Comp. App. (AT)	Vinod Kumar Jain	Pratiksha Sharma	(====)
	(Ins) No. 987 of	Vs.		
	2019	Siddha Domicile Company Pvt. Ltd &		
	2017	Ors.		
	Comm. Ann. (AT)	= '	Nitu Daddan	Mulston Cin als
6.	Comp. App. (AT)	Prithvi Tea Co. Pvt. Ltd. & Anr.	Nitu Poddar	Muktar Singh
	No. 146 of 2019	Vs.		
		Regional Director, Eastern Region,		
		Registrar of Companies		

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